

**Central Administrative Tribunal
Jaipur Bench, Jaipur**

**C.P.No.24/2016
O.A. No. 286/2016**

Date of decision:07.09.2017

**Hon'ble Mr. Kailash Nath Shrivastava, Member (A)
Hon'ble Mr. Suresh Kumar Monga, Member (J)**

Anoop Sharan Mathur S/o Late Shri B.S.Mathur, aged about 66 years (Retd. as Administrative Officer from the Institute of Hotel Management Catering Technology and Applied Nutrition; Jaipur, R/o 96, Padmawati Colony – I Gali No.8, Kings Road, Nirman Nagar, Jaipur (Rajasthan).
...Petitioner.

(By Advocate: Shri Amit Mathur for Shri Shobhit Vyas)

Versus

Shri K.S.Narayān,
Principal, Institute of Hotel Management Catering Technology and Applied Nutrition, Sikar Road, Bani Park, Jaipur. Respondent.

(By Advocate: None)

ORDER (ORAL)

Shri Kailash Nath Shrivastava:

Shri Amit Mathur appearing as proxy counsel for Shri Shobhit Vyas, learned counsel for the petitioner submits that the order of the Tribunal has been complied with by the respondent. As such, this Contempt Petition has become infructuous. Dismissed as such.

Notice issued to the respondent is discharged.


(Suresh Kumar Monga)
Member (J)


(Kailash Nath Shrivastava)
Member (A)

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